### **COURT-II** IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 229 OF 2018 & IA NO. 1115 OF 2018

#### 12<sup>th</sup> September, 2018 Dated:

Hon'ble Mr. Justice N. K. Patil, Judicial Member Present: Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of: South Indian Sugar Mills Association

.... Appellant(s)

Versus				
Karnataka Electricity Regulatory Commission				Respondent(s)
Counsel for the Appellant(s)	:	Ms. Swapna Seshadri		

Counsel for the Respondent (s) :

# ORDER

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All the respondents, though served, unrepresented.

## Admit.

Heard leaned counsel appearing for the Appellant on Interim Prayer.

Respondent Commission is directed to not to precipitate in the matter until further orders.

List the matter on 10.10.2018, as requested.

(S. D. Dubey) **Technical Member**  (Justice N. K. Patil) Judicial Member